

IN THE INCOME TAX APPELLATE TRIBUNAL "C"
BENCH KOLKATA

Before Shri Sanjay Garg, Judicial Member and Shri Rajesh Kumar, Accountant Member

I.T.A. No.940/Kol/2019
Assessment Year: 2011-12

M/s Shreyans Creation Global Ltd..... Appellant
63, Jamunalal Bajaj Street, 2nd Floor,
Kolkata.
[PAN: AAJCS4574R]

vs.

DCIT, Circle-9, Kolkata..... Respondent

Appearances by:

Shri Chirag Desai, AR, appeared on behalf of the appellant.

Smt. Ranu Biswas, Addl. CIT-DR, appeared on behalf of the Respondent.

Date of concluding the hearing : August 22, 2022

Date of pronouncing the order : August 22, 2022

ORDER

Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 20.12.2018 of the Commissioner of Income Tax(Appeals)-17, Kolkata [hereinafter referred to as 'CIT(A)'].

2. An application has been moved by the Id. representative of the assessee to submit that the assessee has availed the benefit of Vivad Se Viswas Scheme 2020. He is no more interested in pursuing the present appeal and the appeal of the assessee may be dismissed as withdrawn. The Id. DR has not objected to the same. The appeal of the assessee is accordingly dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 22nd August, 2022.

Sd/-
[Rajesh Kumar]
Accountant Member

Sd/-
[Sanjay Garg]
Judicial Member

Dated:22.08.2022.

RS

Copy of the order forwarded to:

1. M/s Shreyans Creation Global Ltd
2. DCIT, Circle-9, Kolkata
3. CIT(A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches